

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**DIVISION BENCH**  
**COURT - 1**

ITEM No.216 – IA/781(AHM)2024  
In  
CP(IB) 5 of 2018

**Proceedings under Section 7 IBC**

**IN THE MATTER OF:**

Phoenix ARC Pvt Ltd (Trustee of Phonix Trust FY 14-9) .....Applicant

V/s

Nagaur Water Supply Company Pvt Ltd .....Respondent

**Order delivered on: 05/06/2024**

**Coram:**

Mr. Shammi Khan, Hon'ble Member(J)

Mr. Sameer Kakar, Hon'ble Member(T)

**PRESENT:**

For the Applicant :Mr. Dhananjaya Sud, Advocate

For the Respondent :

**ORDER**

**IA/781(AHM)2024**

This is an application filed by the Liquidator for placing on record second quarterly progress report. The same is taken on record, with all just exceptions.

Place the report with the main file for further reference.

With this, **IA/781(AHM)2024** stands disposed of.

Sd/-

**SAMEER KAKAR**  
**MEMBER (TECHNICAL)**

Sd/-

**SHAMMI KHAN**  
**MEMBER (JUDICIAL)**